

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

5. C.P.(IB)-63(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.07.2021**

NAME OF THE PARTIES: PEC Limited

V/s

Phulchand Exports Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

Mr. Leona Furtado, counsel appearing for the financial creditor, Mr. Dinesh Bhatia, counsel appearing for the applicant, Mr. Rohit Gupta, counsel appearing for the corporate debtor are present through virtual hearing.

At the request of both sides, list this matter on 13.07.2021 High on board for final hearing.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)